IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

Cf- 03/271 & 272/(ND)/2018

In the matter of

Ahmedabad Vadodara Expressway Co. Limited

....PETITIONER

SECTION:

Under Section 271 (a) & 272

Order delivered on 09.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: -

For the Respondent/Corporate Debtor:

For the Intervener

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 18.1.2018 for the appearance of the petitioner, failing which, the petition will be dismissed.

List on 18.1.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 09.1.2018